

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-2552
ANSWERED ON- 24/03/2022

MULTI-PURPOSE STADIUM IN DISTRICTS

2552. SHRI ABIR RANJAN BISWAS

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) whether every district of the country has a multi-purpose stadium;
- (b) if not, the districts which does not have a multipurpose stadium, State-wise;
- (c) whether there is any Central Government scheme to support State Governments for the construction of stadiums; and
- (d) if so, the details thereof, and if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) and (b) Sports' being a State subject, the responsibility to construct multi-purpose stadium in every district of the country rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts. The multi-purpose stadiums in various districts of the country are under the jurisdiction of respective bodies/departments of the State/UT Governments. As such, the information about them is not maintained in this Ministry.

(c) and (d) Yes, Sir. Under the "Utilisation and creation/upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry provides financial assistance to State/UT Governments and other eligible entities for creation and upgradation of basic sports infrastructure in order to fill in the critical gaps in the existing sports ecosystem on the basis of the proposals received from them. This Ministry has sanctioned 289 sports infrastructure projects of various categories across the country since the inception of the Khelo India Scheme in 2016-17. State/UT-wise details of the same are at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) AND (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2552 TO BE ANSWERED ON 24/03/2022 REGARDING “MULTI-PURPOSE STADIUM IN DISTRICTS” ASKED BY SHRI ABIR RANJAN BISWAS, HON’BLE MEMBER OF RAJYA SABHA

STATE-UT-WISE DETAILS OF SPORTS INFRASTRUCTURE PROJECTS SANCTIONED UNDER KHELO INDIA SCHEME

(Amount in ₹ crore)

S. No.	State/UT	No. of projects	Amount sanctioned
1	Andaman and Nicobar Islands	1	5.00
2	Andhra Pradesh	6	29.30
3	Arunachal Pradesh	21	183.72
4	Assam	7	43.18
5	Bihar	11	55.49
6	Chandigarh	0	0.00
7	Chhattisgarh	4	21.10
8	Dadra & Nagar Haveli and Daman & Diu	0	0.00
9	Delhi	8	89.36
10	Goa	4	19.10
11	Gujarat	5	608.37
12	Haryana	10	89.38
13	Himachal Pradesh	8	38.10
14	Jammu and Kashmir	5	28.56
15	Jharkhand	2	10.38
16	Karnataka	19	128.52
17	Kerala	5	62.74
18	Ladakh	3	14.28
19	Lakshadweep	2	9.00
20	Madhya Pradesh	12	85.64
21	Maharashtra	12	103.80
22	Manipur	8	80.45
23	Meghalaya	6	28.00
24	Mizoram	7	39.00
25	Nagaland	7	45.00
26	Odisha	4	28.00
27	Puducherry	3	16.02
28	Punjab	10	88.21
29	Rajasthan	42	103.26
30	Sikkim	5	25.83
31	Tamil Nadu	5	33.00
32	Telangana	6	24.11
33	Tripura	4	21.05
34	Uttar Pradesh	31	188.99
35	Uttarakhand	5	23.78
36	West Bengal	1	26.77
	Total	289	2396.49
